

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 115
(IB)-1879/ND/2019**

Under Section: 9 of IBC.

In the matter of:

Om Logistics Ltd.

....**Applicant**

Vs.

BandexPrototyping India Pvt. Ltd.

....**Respondent**

Order delivered on 19.02.2020

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant : Ms. Mahe Zehra, Adv.

For the Respondent :

ORDER

Learned counsel for the applicant seeks and is granted time to file service affidavit. List on 13.03.2020.

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Md. Saddam